

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 244 of 2013

Dated : 7th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The Tata Power Co. Ltd.

..... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission**

..... Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Shrivastava

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **07.04.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**